Aadhaar card for Central Sector Scholarship Scheme

552. SHRI T. RATHINAVEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that to avail the benefits under the Central Sector Scholarship Scheme for College and University Students, applicants now have to furnish proof of possessing Aadhaar Card or undergo Aadhaar authentication;

(b) if so, the details thereof;

(c) whether it is also a fact that the students who are receiving the scholarships but do not have an Aadhaar Card would have to apply for enrolment by June 30, 2017; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (d) Aadhaar is being used as an identifier to bring transparency and facilitate direct and timely transfer of scholarships under 'Central Sector Scheme of Scholarship for College and University Students'.

A notification under Section (7) of the Aadhaar Act, 2016, has been issued, notifying that an individual will furnish proof of possession of Aadhaar or undergo Aadhaar authentication. Students who are not yet enrolled for Aadhaar will have to apply for Aadhaar enrolment by 30.06.2017. However, to avoid hardship to beneficiaries, who have not yet enrolled for Aadhaar, the stipulated date has been extended to 30.9.2017 from 30.6.2017.

Provided that till the time Aadhaar is assigned to the individual, he or she shall be entitled for scholarship benefit subject to the production of the following documents, namely:–

(a) (i) if he or she has enrolled, his or her Aadhaar Enrolment ID slip; or

(ii) a copy of his or her application made for Aadhaar Enrolment, and

(b) (i) the voter identity card issued by the Election Commission of India; or (ii) the Permanent Account Number Card issued by the Income Tax Department; or (iii) the Passport; or (iv) the driving license issued by the

Licensing authority under the Motor Vehicles Act, 1988; or (v) the certificate of identity having photo of such member issued by a Gazetted Officer or a Tehsildar on an official letter head; or (vi) the Identity Card issued by the college or institute or university; or (vii) any other document with photo specified by the State Government.

Guidelines on school buses

553. SHRI T. RATHINAVEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Central Board of Secondary Education (CBSE) has issued guidelines on schools buses;

(b) whether, according to the said guidelines, all schools affiliated to CBSE would have to depute guards on school buses and fit the vehicles with closed circuit television cameras, GPS systems, sirens and grills on windows;

(c) whether the guidelines were issued after a school bus accident in Uttar Pradesh in January, 2017 that killed 12 school children; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) Yes Sir, the Central Board of Secondary Education (CBSE) has issued a circular no. CBSE/AFF/Circular-8/2017/1217401 dated 23.02.2017 regarding safety of school children in the school bus. The details are given in the Statement (*See* below).

(b) The guidelines of above circular prescribes that school authority shall make provision for at least one well-trained lady attendant, preferably a lady guard, in each school bus, to attend the school children travelling in the bus, who will ensure safe travel of the children during the entire journey and also render adequate assistance for safe boarding and de-boarding of the children. Further, the guidelines also prescribe that Global Positioning System (GPS) and Close Circuit Television (CCTV) arrangement should be made compulsorily in each school bus. It shall be ensured by the owner of the bus that the GPS and CCTV thus installed, is kept in working condition at all the time. It was also mentioned that the windows of the bus should be fitted with horizontal grills and with mesh wire. However, fitting of sirens in school buses was not prescribed. The details are given in the above mentioned Statement (*See* below).